

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal Nos. 277 & 286 of 2013

Dated : 1st April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Subir Kumar
Mr. Sandip Mitra**

**Counsel for the Respondent(s): Mr. Prathik Dhar
Mr. C.K. Rai
Mr. Samir Haldar**

ORDER

We have heard the Learned Counsel for both the parties. The Learned Counsel for the Appellant is directed to file his comprehensive written submissions on or before 17.4.2014 after serving copy on the other side. Thereafter, the Learned Counsel for the Respondent is directed to file comprehensive written submissions on or before 21.04.2014 after serving copy on the other side.

Post the matter for reporting compliance on **21.04.2014 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**